

(27)
(26)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/401/ (IB)/2017
NAME OF THE PETITIONER(S) : NAGARAJ & COMPANY PVT LTD
NAME OF THE RESPONDENT(S) : S&S INDUSTRIES & ENTERPRISES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. NEWLIN FREDERICK	Counsel for Petrs.	
----	---------------------	--------------------	--

ORDER

Counsel for Petitioner present. No compliance has been made with the provision of 9(3)(b) and (c) of I&B Code, 2016. Therefore, the petition abates and is **dismissed**. However, the Petitioner is at liberty to file fresh petition, if desired.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)